

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-951
ANSWERED ON- 06/02/2026

STATUS OF TEXTILE AND APPAREL MANUFACTURING UNITS

951. SHRI DIGVIJAYA SINGH:
SMT. PHULO DEVI NETAM:

Will the Minister of TEXTILES be pleased to state:

- (a) the total number of textile and apparel manufacturing units that have been opened, closed and remained operational in the last five years, year-wise and State/UT-wise;
- (b) employment generated by the textile sector during this period, including gender-wise distribution;
- (c) whether Government has identified any key barriers to global competitiveness; and
- (d) if so, measures Government is taking to support MSME units in the textile sector?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a): As per Annual Survey of Industries (ASI), M/o Statistics & Programme Implementation (MoSPI), the State/UT-wise total number of units, number of operational units and other units (factories non-existence, or de-registration, or out of coverage etc.), data on units closed is not maintained separately, under Textiles and Apparels sector during the period 2019-2023 is attached at Annexure – 1.

(b): The textile industry is one of the largest sources of employment generation in the country, estimated to be directly employing more than 45 million people. As per Periodic Labour Force Survey (PLFS), M/o Statistics & Programme Implementation (MoSPI) data there are more than 50% women workforce in the textile and apparel sector.

(c) & (d): The Government continuously engages with stakeholders to identify and resolve key trade barriers affecting Indian exports and to support MSMEs. In this context, the Government has taken several steps including following to address key barriers for global competitiveness:

- i. The Government of India prioritises trade negotiations with several countries to get market access and tariff advantages for improving India's global competitiveness through improved access to international markets under mutually beneficial trade agreements for India's textiles exports including textiles.
- ii. To provide access in the different country India has signed 16 FTAs including India-UK, India-Oman CEPA which was signed on December 2025 and India has recently concluded FTA with New Zealand and EU.
- iii. The Interest Subvention for Pre- and Post-Shipment Export Credit intervention has been launched under the Export Promotion Mission – Niryat Protsahan to facilitate improved access to pre- and post-shipment rupee export credit for MSME exporters by reducing the cost of such credit and providing a rules-based and transparent interest-relief mechanism, with the objective of enhancing liquidity for MSME exporters and enabling them to meet working-capital requirements efficiently.

iv. Government is also implementing Rebate of State and Central Taxes and Levies (RoSCTL) scheme for Apparel/Garments and Made-ups in order to enhance competitiveness by adopting principle of zero-rated exports. Further, textiles products not covered under the RoSCTL scheme are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.

v. The Government of India implements various schemes/initiatives to encourage and promote the textile sector including support to MSME. The major schemes/initiatives include PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks Scheme; Production Linked Incentive (PLI) Scheme focusing on MMF Fabric, MMF Apparel and Technical; National Technical Textiles Mission (NTTM) focusing on Research Innovation & Development, Promotion and Market Development; SAMARTH-Scheme for Capacity Building in Textile Sector with the objective providing demand driven, placement oriented, skilling program; Silk Samagra-2 for comprehensive development of sericulture value chain; National Handloom Development Programme and Raw Material Supply Scheme to promote handloom sector and welfare of handloom weavers across the country; National Handicraft Development Program, etc.

vi. Ministry of Micro, Small and Medium Enterprises (MSME) also implements various schemes and programmes aimed at promotion and development of MSME Sector, including Textiles sector. These schemes/ programmes include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), PM Vishwakarma etc.

Annexure-1

State/ UT	Category	2019-20			2020-21			2021-22			2022-23			2023-24		
		Number of Factories	Factories in Operation	Others*	Number of Factories	Factories in Operation	Others*	Number of Factories	Factories in Operation	Others*	Number of Factories	Factories in Operation	Others*	Number of Factories	Factories in Operation	Others*
Andhra Pradesh	Manufacture of Textiles	480	392	88	451	325	126	438	301	137	396	305	91	365	291	74
	Manufacture of Wearing Apparel	103	81	22	95	60	35	86	56	30	81	63	18	86	65	21
	sub-total	583	473	110	546	385	161	524	357	167	477	368	109	451	356	95
Assam	Manufacture of Textiles	32	31	1	33	31	2	32	30	2	28	28	0	31	31	0
	Manufacture of Wearing Apparel	6	6	0	3	3	0	4	3	1	3	3	0	5	2	3
	sub-total	38	37	1	36	34	2	36	33	3	31	31	0	36	33	3
Bihar	Manufacture of Textiles	19	18	1	18	17	1	17	17	0	18	13	5	13	12	1
	Manufacture of Wearing Apparel	6	6	0	4	4	0	5	4	1	4	4	0	7	6	1
	sub-total	25	24	1	22	21	1	22	21	1	22	17	5	20	18	2
Chattisgarh	Manufacture of Textiles	15	15	0	18	18	0	20	20	0	19	19	0	23	23	0
	Manufacture of Wearing Apparel	7	7	0	7	7	0	7	7	0	8	8	0	8	7	1
	sub-total	22	22	0	25	25	0	27	27	0	27	27	0	31	30	1
Dadra & Nagar Haveli and Daman & Diu	Manufacture of Textiles	359	240	119	315	226	89	316	232	84	366	204	162	296	209	87
	Manufacture of Wearing Apparel	38	32	6	38	33	5	40	33	7	34	32	2	32	32	0
	sub-total	397	272	125	353	259	94	356	265	91	400	236	164	328	241	87

Delhi	Manufacture of Textiles	110	90	20	116	75	41	116	90	26	95	73	22	91	87	4
	Manufacture of Wearing Apparel	401	293	108	395	246	149	362	246	116	371	193	178	309	238	71
	sub-total	511	383	128	511	321	190	478	336	142	466	266	200	400	325	75
Goa	Manufacture of Textiles	10	9	1	9	9	0	9	9	0	10	10	0	9	9	0
Gujarat	Manufacture of Textiles	2,969	2,143	826	2,991	2,180	811	2,839	2,051	788	2,971	2,257	714	3,227	2,372	855
	Manufacture of Wearing Apparel	481	342	139	448	298	150	479	296	183	510	287	223	579	364	215
	sub-total	3,450	2,485	965	3,439	2,478	961	3,318	2,347	971	3,481	2,544	937	3,806	2,736	1,070
Haryana	Manufacture of Textiles	1,087	774	313	1,158	893	265	1,213	904	309	1,107	833	274	1,125	896	229
	Manufacture of Wearing Apparel	818	487	331	856	529	327	766	447	319	704	409	295	665	440	225
	sub-total	1,905	1,261	644	2,014	1,422	592	1,979	1,351	628	1,811	1,242	569	1,790	1,336	454
Himachal Pradesh	Manufacture of Textiles	85	67	18	81	81	0	86	62	24	102	75	27	86	57	29
	Manufacture of Wearing Apparel	7	7	0	6	6	0	5	5	0	8	5	3	5	5	0
	sub-total	92	74	18	87	87	0	91	67	24	110	80	30	91	62	29
Jammu & Kashmir	Manufacture of Textiles	25	24	1	30	24	6	20	19	1	22	22	0	24	23	1
	Manufacture of Wearing Apparel	11	11	0	11	11	0	15	15	0	13	8	5	11	11	0
	sub-total	36	35	1	41	35	6	35	34	1	35	30	5	35	34	1
Jharkhand	Manufacture of Textiles	6	5	1	6	5	1	5	4	1	5	5	0	5	5	0
	Manufacture of Wearing Apparel	7	7	0	20	20	0	15	14	1	17	17	0	17	15	2
	sub-total	13	12	1	26	25	1	20	18	2	22	22	0	22	20	2
Karnataka	Manufacture of Textiles	296	182	114	272	178	94	258	215	43	293	215	78	308	216	92
	Manufacture of Wearing Apparel	994	679	315	975	693	282	932	672	260	967	638	329	985	671	314
	sub-total	1,290	861	429	1,247	871	376	1,190	887	303	1,260	853	407	1,293	887	406
Kerala	Manufacture of Textiles	433	415	18	439	389	50	414	404	10	434	383	51	405	392	13
	Manufacture of Wearing Apparel	62	61	1	62	56	6	65	61	4	64	64	0	66	66	0
	sub-total	495	476	19	501	445	56	479	465	14	498	447	51	471	458	13
Madhya Pradesh	Manufacture of Textiles	163	154	9	176	154	22	183	166	17	173	160	13	162	148	14
	Manufacture of Wearing Apparel	64	64	0	74	72	2	64	64	0	64	64	0	68	67	1
	sub-total	227	218	9	250	226	24	247	230	17	237	224	13	230	215	15
Maharashtra	Manufacture of Textiles	1,759	1,151	608	1,756	1,220	536	1,764	1,246	518	1,705	1,221	484	1,725	1,292	433
	Manufacture of Wearing Apparel	933	535	398	1,018	623	395	998	577	421	1,055	678	377	950	632	318

	sub-total	2,692	1,686	1,006	2,774	1,843	931	2,762	1,823	939	2,760	1,899	861	2,675	1,924	751
Manipur	Manufacture of Textiles	3	3	0	4	4	0	4	4	0	6	6	0	6	6	0
Mizoram	Manufacture of Textiles	31	31	0	29	29	0	29	29	0	27	27	0	27	27	0
	Manufacture of Wearing Apparel	29	29	0	31	31	0	31	31	0	31	31	0	31	31	0
	sub-total	60	60	0	60	60	0	60	60	0	58	58	0	58	58	0
Odisha	Manufacture of Textiles	32	32	0	32	32	0	34	29	5	29	25	4	27	25	2
	Manufacture of Wearing Apparel	3	3	0	3	3	0	4	4	0	6	5	1	5	5	0
	sub-total	35	35	0	35	35	0	38	33	5	35	30	5	32	30	2
Puducherry	Manufacture of Textiles	27	24	3	29	29	0	27	27	0	30	23	7	25	23	2
	Manufacture of Wearing Apparel	4	3	1	4	4	0	4	3	1	4	4	0	4	4	0
	sub-total	31	27	4	33	33	0	31	30	1	34	27	7	29	27	2
Punjab	Manufacture of Textiles	808	613	195	801	594	207	770	557	213	750	642	108	743	619	124
	Manufacture of Wearing Apparel	826	664	162	845	652	193	889	780	109	972	798	174	974	804	170
	sub-total	1,634	1,277	357	1,646	1,246	400	1,659	1,337	322	1,722	1,440	282	1,717	1,423	294
Rajasthan	Manufacture of Textiles	1,257	1,154	103	1,261	1,187	74	1,268	1,197	71	1,292	1,259	33	1,302	1,147	155
	Manufacture of Wearing Apparel	351	309	42	387	279	108	457	374	83	487	374	113	537	450	87
	sub-total	1,608	1,463	145	1,648	1,466	182	1,725	1,571	154	1,779	1,633	146	1,839	1,597	242
Tamil Nadu	Manufacture of Textiles	6,250	4,670	1,580	6,387	4,806	1,581	6,505	4,867	1,638	6,468	4,713	1,755	6,382	4,552	1,830
	Manufacture of Wearing Apparel	4,825	3,828	997	4,906	3,780	1,126	4,955	3,904	1,051	4,964	3,770	1,194	5,085	3,951	1,134
	sub-total	11,075	8,498	2,577	11,293	8,586	2,707	11,460	8,771	2,689	11,432	8,483	2,949	11,467	8,503	2,964
Telangana	Manufacture of Textiles	225	134	91	229	179	50	161	140	21	176	146	30	239	183	56
	Manufacture of Wearing Apparel	54	38	16	56	24	32	33	13	20	22	22	0	25	20	5
	sub-total	279	172	107	285	203	82	194	153	41	198	168	30	264	203	61
Tripura	Manufacture of Textiles	3	3	0	3	1	2			0			0			0
Uttar Pradesh	Manufacture of Textiles	959	702	257	972	704	268	1,013	763	250	1,102	891	211	1,174	1,010	164
	Manufacture of Wearing Apparel	1,190	779	411	1,170	761	409	1,538	1,067	471	1,662	1,190	472	1,917	1,536	381
	sub-total	2,149	1,481	668	2,142	1,465	677	2,551	1,830	721	2,764	2,081	683	3,091	2,546	545
Uttarakhand	Manufacture of Textiles	46	46	0	31	22	9	30	25	5	39	37	2	44	36	8
	Manufacture of Wearing Apparel	7	6	1	6	6	0	7	6	1	7	7	0	7	7	0
	sub-total	53	52	1	37	28	9	37	31	6	46	44	2	51	43	8
West Bengal	Manufacture of Textiles	505	417	88	524	441	83	469	354	115	459	381	78	484	386	98

	Manufacture of Wearing Apparel	346	323	23	404	356	48	400	324	76	486	447	39	442	329	113
	sub-total	851	740	111	928	797	131	869	678	191	945	828	117	926	715	211
All India	Manufacture of Textiles	17,994	13,539	4,455	18,171	13,853	4,318	18,040	13,762	4,278	18,122	13,973	4,149	18,348	14,077	4,271
	Manufacture of Wearing Apparel	11,573	8,600	2,973	11,824	8,557	3,267	12,161	9,006	3,155	12,544	9,121	3,423	12,820	9,758	3,062
	Total	29,567	22,139	7,428	29,995	22,410	7,585	30,201	22,768	7,433	30,666	23,094	7,572	31,168	23,835	7,333

Others* - Factories with fixed assets but not maintaining its staff and not having production for 3 years, or non-existence, or de-registration, or out of coverage etc.

Source : Annual Survey of Industries (E-Sankhyiki Portal), MoSPI;

Note: The above data pertains to the data coverage of the Annual Survey of Industries which extends to the entire Factory Sector comprising industrial units (called factories) registered under the Sections 2(m)(i) and 2(m)(ii) of the Factories Act, 1948, wherein a 'Factory', which is the primary statistical unit of enumeration for the ASI, is defined as:

'Any premises' including the precincts thereof: -

- Wherein ten or more workers are working or were working on any day of the preceding twelve months, and in any part of which a manufacturing process is being carried on with the aid of power or is ordinarily so carried on, or,
- Wherein twenty or more workers are working or were working on any day of the preceding twelve months, and in any part of which a manufacturing process is being carried on without the aid of power or is ordinarily so carried on, but does not include a mine subject to the operation of the Mines Act, 1952, or a railway running shed.

The 'manufacturing process' referred to above has been defined [vide Section 2(k)] in the Factories Act, 1948 as: 'Any process' for

- making, altering, ornamenting, finishing, packing, oiling, washing, cleaning, breaking up, demolishing or otherwise treating or adapting any article or substance with a view to its use, sale, transport, delivery or disposal; or,
- pumping oil, water or sewage; or,
- generating, transforming or transmitting power; or,
- composing types for printing by letter press, lithography, photogravure or other similar process or book binding; or,
- constructing, reconstructing, repairing, refitting, finishing or breaking up ships or vessels; or
- preserving or storing any article in cold storage.

The above definition is slightly modified due to the amendment of the Factories Act, 1948 for the State of Maharashtra and Rajasthan, which is applicable from ASI 2015-2016 onwards and for Goa, which is applicable from ASI 2022-2023 onwards. In addition to the above states, the definition has been modified for ten other states, namely; Andhra Pradesh, Arunachal Pradesh, Assam, Gujarat, Haryana, Jammu & Kashmir, Odisha, Punjab, Tripura, and Uttar Pradesh, which is applicable from ASI 2023-2024 onwards. The amendment section is as follows:

"Section 2m(i) has been modified, i.e., from 10 or more workers with power to 20 or more workers with power and also Section 2m(ii), i.e., from 20 or more workers without power to 40 or more workers without power".
